

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA-MP, No. 250 /1993

Smt. Premwati Sharma

Versus U.O. 9 & Ors.

Date of Order

Orders

This is an OA filed by the applicant through his counsel up to 19 of the A.T. Act, 1985 against order dated 30-12-92 regarding challenging the initiation of enquiry.

This is a D.B. case and pertains to the jurisdiction Jaipur Bench. On scrutiny it has been found in order,
SO (T)

22/4

[Signature]

23/4/93

None present.

Register & Put up in Court for
admission on 28-4-93.

[Signature]
REGISTRAR
C.A.T. JAIPUR